

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH NEW DELHI

O.A. No. 1404/90

New Delhi, dated the 10th Aug., 1994

CORAM

Hon'ble Shri S.R. Adige, Member(A)

Hon'ble Smt. Lakshmi Swaminathan, Member(Judicial)

Sh. O.P. Verma
r/o C-3/124 Sanjay Gandhi Memorial Nagar
Barkat Enclave Faridabad-1

... Applicant

(By advocate Shri Sant Lal)

V/s

the Union of India,
through the Secretary,
Ministry of Communications,
Department of Posts,
Dak Bhawan, New Delhi-110001

... Respondents

(None for the respondents)

JUDGMENT(DRAL)

(Hon'ble Shri S.R. Adige, Member (A))

Shri Sant Lal, counsel for the applicant appeared and stated that the relief prayed for has been granted by the respondents and this application is, therefore, rendered infructuous.

Application is disposed of accordingly.

Lakshmi Swaminathan
(Lakshmi Swaminathan)
Member(J)

S.R. Adige
(S.R. Adige)
Member(A)

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